

[Sh Chintamani Panigrahi]

Boards have been constituted and in every Board meeting, all these things are discussed and analysed. Friends like Shri Mushran and Shri Harish Rawat have said about this. I think, in every Parliament session, these things are being discussed and because of your efforts, Parliament is discussing this matter for two hours or three hours. So, the Parliamentary Committee will not be a better forum as our friends are discussing the same here in the House. The Defence Minister is sending replies to the letters sent by you, wherever you write a letter to the Defence Minister. Every time when you bring ex-servicemen they meet the Defence Minister and myself. In this way, we have a direct contact with them and we hear them.

SHRI AJAY MUSHRAN: Defence Minister is prepared to meet us in one minute notice. so, meeting the Defence Minister is no problem. But it is the Chief Minister who are not implementing the scheme. What will you do about it?

SHRICHINTAMANIPANIGRAHI: I hope this serves better than the parliamentary committee.

SHRI AJAY MUSHRAN: Why don't you call a meeting of Chief Ministers?

SHRI CHINTAMANI PANIGRAHI: For the Kendriya Sainik Board meeting let them come. (*Interruptions*)

MR. DEPUTY SPEAKER: This is not the way of exchanging views here.

(*Interruptions*)

SHRI CHINTAMANI PANIGRAHI: So far as the training is concerned, I may point out that in 1985-86, we had incurred an expenditure of Rs. 24.61 lakhs in giving training and the total number of persons who have been given training is 7812. In 1986-87, we have given training to 8921 ex-servicemen ; in 1987-88, we have given training

to 10,045 ex-servicemen and in 1988-89, 13, 688 ex-servicemen have been given training. In various vocations. Therefore, Sir, so many people have been given training. About the functioning of the Sainik Boards, we have given directions to the State Governments that they should expedite the matter and they should see that they function properly. Sir, whatever is possible, the Government is giving utmost importance and we are always having contacts with the hon. Members and whenever there are difficulties, ex-servicemen come to us and we we listen to them. If they face any difficulty with the banks also, we help them in removing the difficulty by contacting the banks or by writing to them. Therefore, whatever is possible is being done to help them. But in spite of this if there is any difficulty, since you are always in touch with ex-servicemen, you must guide us, help us and give your suggestion Government is fully conscious to see that they are properly rehabilitated because they are a part of us we feel proud of them for the heroic services they have rendered . Their services cannot be measured in terms of money. Therefore, we always salute them and we shall be doing our best to help them as best as possible.

13.15 hrs

MATTERS UNDER RULE 377

[*Translation*]

(i) **Need to construct bridges on Kamla Balan, Bagmati and other rivers to save villages from floods**

SHRI RAM BHAGAT PASWAN (Roser): Sir, certain areas in my constituency look like islands during floods. There are many rivers like Kamla Balan, Bagmati, Kosi Gandak, Bhutahi Balan etc. in my constituency. as a result, during floods, people of hundreds of panchayats along with Rasiyari panchayat get surrounded by the flood wa-

ter. It is very difficult for the people to go to some high level places by crossing the rivers. This results in loss of lives and property. No arrangement has been made till now either by the Central or the State Government for the safety of the people. So, I would like to urge the Government of India to take immediate steps to construct a bridge on river Bagmati, Rajghat bridge, Kolhuaghat bridge, Bariyahighat bridge and Hathorighat bridge for the safety of the people. The central Government should provide financial assistance to the State Government for constructing these bridges.

[English]

(ii) Need for strict implementation of policy of recruitment of local people in all Government and Semi-Government departments

SHRI SHARAD DIGHE (Bombay North Central): it is now the declared policy of the Government of India to recruit local people in all Government and semi-Government undertakings. Keeping this in view most public sector undertakings lay down as a pre-requisite that all applicants to various posts must have adequate knowledge of the regional language.

In spite of this policy, recently in a circular dated 16th March, 1986 calling for panel of names of suitable officers for the post of Deputy Chairman, Bombay Dock Labour Board, the Ministry of Surface Transport (Labour Division) has failed to mention adequate knowledge of Marathi as pre-requisite for the post especially when adequate knowledge of Tamil is considered essential for a similar post in Madras Dock Labour Board.

I urge upon the Government to implement the policy of recruiting local people in all Government and semi-Government undertakings uniformly.

[Translation]

(iii) Need to clear the Dwarwala Barrage Project over Ganga at Kanpur to meet the drinking water problem of the city

SHRI JAGDISH AWASTHI (Bilhour): I have continuously drawn the attention of the Government in the House and through other means also towards the need of constructing a Ganga Barrage in Kanpur to solve the permanent problem of drinking water as also about the need for diversion of river Ganga towards the ghats in Kanpur. As a result, an expert committee of the Ministry of Environment and Forests was constituted by the Government in January, 1988. The Committee has recommended construction of Dwarwala Barrage in Kanpur at an estimated cost of 130 crores. But I am surprised to note the reply given to a question that the centre has not got any detailed project report as yet. The delay in this matter is aggravating the problem and the people in Kanpur are practically facing its adverse effects. I would like, therefore, to request the Central Government to take immediate steps to start the work on this project with the cooperation of the State Government so that the construction of Ganga Barrage can be started immediately and this long outstanding demand of the people of Kanpur could be met with.

[English]

(iv) Need to instal a T.V. Transmitter Hingoli (Maharashtra)

SHRI UTTAM RATHOD (Hingoli): The information and Broadcasting Ministry is implementing a crash programme in extending the T.V. transmission throughout the country by opening T.V. centres in different places.

Hingoli is a sub-divisional headquarter in the backward region of Marathwada in Maharashtra. Its population is more than 50,000. It is a commercial and cultural centre surrounded by a number of villages in addition to Kalamnuri, a taluka headquarter at a distance of 17 kilometers. Hingoli town may kindly be included in the programme for the installation of a T.V. transmitter. It will cater